

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR Mr. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).
2249-2251/2017

HOME DEPARTMENT OFFICER IN CHARGE

Petitioner(s)

VERSUS

SHOEB & ORS.

Respondent(s)

Date : 14-07-2017 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Charu Ambwani, Adv.
Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps
alongwith fresh and complete address of the sole respondent in
all three matters within two weeks. Notice thereafter be
issued.

List again on 14.8.2017.

Mr. RAJESH KUMAR GOEL
Registrar